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PART IX.

Circulars and General Letters by the Comptroller, Orissa.

OFFICE OF THE COMPTROLLER, ORISSA.

CIRCULAR No. T.M. 38.

FROM

P. N. RAJAGOPAL, Esq.,
COMPTROLLER, ORISSA,

TO

ALL DRAWING OFFICERS AND TREASURY OFFICERS
IN ORISSA.

Ranchi, the 31st March 1938.

SIR,

It is noticed that many of the bills for advances of pay and travelling allowance of officers who are reverting to Madras are not properly classified. As the advances of pay and travelling allowance drawn for such officers are adjustable in the books of the Accountant-General, Madras, I have the honour to request that all such advances may be drawn in separate bills marked in red ink "Inter-Provincial Suspense—adjustable by Madras" to enable the Treasury Officer to include them in the Provincial Section of his Treasury Accounts under the head "Inter-Provincial Suspense—Madras".

I have the honour to be,

SIR,

Your most obedient servant,

P. N. RAJAGOPAL,

Comptroller, Orissa.